

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 125
IA 562 of 2020
IA/211(AHM)2021
in
IA 782 of 2019 in CP(IB) 172 of 2018

Order under Section 9 IBC

IN THE MATTER OF:

SKE Projects Pvt Ltd
V/s
Jaihind Projects Ltd

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

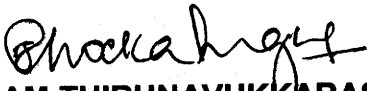
PRESENT:

For the Applicant : Mr. Nihar Thakkar, Advocate for Mr. Salil M Thakore,
Advocate
For the Respondent :Mr. Anuj Kumar Solanki, PCS, Mr. Arjun Sheth,
Advocate

ORDER

Learned counsel for Respondent No. 1 appeared in IA No. 211 of 2021.

The matter stands adjourned to 28.09.2021.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

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